

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/536(CHE)2024

PETITION NUMBER : IBA/615/2020

NAME OF THE PETITIONER : Baskaran K (RP) (Madhavi Latha)

NAME OF THE RESPONDENT(S) : --

**UNDER SECTION : Rule 11 of NCLT Rules, 2016 & Sec 99 of
IBC, 2016**

ORDER

Representing Counsel from M/s Ramalingam & Associates appears for the Applicant.

IRP report has been served and reply has been filed. Physical copy is not available.

Case is posted for hearing on **02.07.2024**.

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**RAVICHANDRAN RAMASAMY
Member (Technical)**

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-SD-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**